

LISTING ON 16.11.2015
COURT NO. 3
ITEM NO. 45

SEC.IVA

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 8415 OF 2015
WITH PRAYER FOR INTERIM RELIEF

M. NARAYANAMMA

Petitioner(s)

VERSUS

LAKSHMIDEVI AND ORS.

Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 06.07.2015 with an office report dated 03.07.2015, when the court was pleased to passed the following Order:

“A letter has been circulated by the learned counsel for Respondent No.1 seeking adjournment for filing counter affidavit.

Counter affidavit may be filed within three weeks from today.

Rejoinder affidavit, if any, may be filed within three weeks thereafter.

List the matter on 16th November, 2015. ”

It is submitted to the Hon'ble Court that Mr. S. Nagarajan, Advocate has on 12.10.2015 filed counter affidavit on behalf of respondent no. 1 and the same has been included in the paper books. The same is barred by time by 21 days.

It is further submitted that counsel for the petitioner has not filed rejoinder affidavit.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Report.

Dated this the 6th Day of November, 2015.

ASSISTANT REGISTRAR

Copy to: Mr. S.N.Bhat, Advocate
217,New Lawyers Chambers

Mr. S. Nagarajan, Advocate
3 M.C. Setalvad Block

ASSISTANT REGISTRAR

